

**Construction of Budge Budge Namkhana
Railway Line**

1925. SHRI NIREN GHOSH : Will the Minister of RAILWAYS be pleased to state :

(a) when the construction of Budge Budge Namkhana railway line will begin ;

(b) whether funds have been allocated for the purpose ;

(c) whether it will be taken up during the Sixth Plan period ; and

(d) if not, reasons therefor ?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHAUDHURI) : (a) The formal clearance to the project has not been received from the Planning Commission, due to constraint of resources. It has, therefore, not been possible to take up the work so far. Further action will be taken after the project is cleared by the Planning Commission.

(b) Only token funds have been allotted pending clearance by the Planning Commission.

(c) and (d) Not likely, till the project is cleared by the Planning Commission.

**Free and Compulsory Education for
Children Between 5-14 Years**

1926. SHRI MADHAVRAO SCINDIA :
SHRI RASA BEHARI BEHERA :

Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) how far the directive principle of free and compulsory education for all children in the age group of 5 to 14 years has so far been realised in different States, indicating the number of children in this age group, how many of these are school-going at primary, middle and secondary stages and how many in various age-groups are not attending schools ; and

(b) what conditions have been provided to ensure that children in this age groups are not compelled to keep away from education due to economic and social constraints ?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : (a) The directive principle of state policy directed by the Constitution covers only education upto 14 years of age which in other words can be said to relate to elementary schooling ; secondary education is not covered by it.

According to the policy frame of VI Five Year Plan, reinforced by the New Twenty Point Programme, it is proposed to achieve universalisation of elementary education for children in the age group 6-14 years by 1989-90. For purposes of operational efficiency, the targets prescribed are 95% enrolment in primary schools and 50% enrolment in middle schools by 1984-85 and 100% in both by 1989-90.

The relevant details are set out in the statements attached as annexures I, II, and III. Laid on the table of the House. (Placed in library. See No. LT 6808/83)

(b) A statement detailing the measures envisaged/undertaken is attached as annexure IV. Laid on the table of the House. (Placed in library. See No. LT 6808/83)

रांची-लोहारडगा लाइन को बदलना

1927 श्री शिव प्रसाद साहू : क्या रेल मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार रांची से लोहारडगा मीटर गेज लाइन को बड़ी लाइन में बदलने और लोहारडगा से टोरी तक बड़ी लाइन बिछाने का है ;

(ख) यदि हां, तो कब तक, और

(ग) क्या यह भी सच है कि इन लाइनों को बड़ी लाइनों में बदलने के लिए सर्वेक्षण कराया गया है ?

रेल मंत्री (श्री ए० बी० ए० गनी खान चौधरी) : (क) से (ग) रांची से लोहारडगा तक की छोटी लाइन को बड़ी लाइन में बदलने और पूर्व रेलवे के टोरी स्टेशन तक उसका विस्तार करने के लिए एक प्रारम्भिक इंजी-

नियरी एवं यातायात सर्वेक्षण किया जा रहा है।

इस लाइन के निर्माण का काम शुरू करने के सम्बन्ध में निर्णय सर्वेक्षण के पूरा हो जाने तथा सर्वेक्षण रिपोर्ट की सभी पहलुओं से जांच कर लिए जाने के बाद संसाधनों की उपलब्धता तथा योजना आयोग की स्वीकृति को देखते हुए लिया जायेगा।

Selection Grade to University Teachers

1928. SHRI R.P. YADAV : Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) whether Government are considering any proposal to grant selection grade to existing University/College lecturers, who have put in a minimum of 10 years' service, have got Doctorate Degree in the subject concerned, have more than four years' teaching experience of Post-Graduate classes and are approved Ph. D. Guide ;

(b) if so, what are the details of the proposal and by what time the Government are likely to take a decision in the matter ;

(c) whether Government have received any memorandum from Teachers Organisations for the Selection Grade ; and

(d) whether Government have consulted the State Governments for the grant of Selection Grade to University/College lecturers ?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : (a) There is no proposal under Government's consideration to grant selection grade to University and college teachers. However University Grants Commission has formulated a Merit Promotion Scheme for teachers in universities and colleges for implementation during the Sixth Plan.

(b) According to the scheme, Lecturers and Readers who have rendered a minimum of 8 years of continuous service in their respective cadre, of which at least 4 years should be in the institution where they are

working, could be considered for promotion to the next higher grade on the basis of an assessment. Not more than one-third of the total number of permanent positions of Lecturers or Readers in each department of a university, and of the total number of permanent posts of Lecturers' in a college could be given such merit promotions. Teachers who are promoted under the scheme will hold the next higher grade as personal to them. The Commission has also agreed to assist the Universities and Colleges to the extent of Rs. 600 per teacher per annum during the VI Plan to implement the scheme.

(c) Teachers' Organisations have been representing for provision of promotion opportunities for them.

(d) The Merit Promotion Scheme was finalised by the University Grants Commission in consultation with the State Governments.

Alleged Undesirable Activities of Private Operators

1929. DR. A.U. AZMI :

SHRI KUMBHA RAM ARYA :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) what are the scheduled routes and fare structures of Delhi Transport Corporation buses on route No. 754 and private stage carriages from Kirby Place to Fatehpuri ;

(b) whether the timings of both the services overlap each other ;

(c) if so, what steps are proposed to be taken to check the overlapping and competition by private stage carriages with Delhi Transport Corporation buses ;

(d) whether the private operators are charging more fare from the passengers by non-displaying point to point fare table in bold letters as required under the S.T.A. instruction :

(e) whether the private operators have removed both "In" and "Exit" doors so also the seats ; and

(f) if so, what are the reasons that the authorities have failed to check the